The strike was mainly on the ground that arrears of overtime at enhanced rate for the period from 1-8-1974 to 30-4-1975 had not been paid. Steps were already in hand from before the strike for making payment in a number of cases; special steps were taken to see that, in such cases, payment was made within a few days. In regard to the remaining cases (which were about 4,000 in number) steps were taken for preparation of bills of arrears and have them paid as early as possible.

As a result of this agitation 8 Mail/ Express trains were diverted via main line. 8 passenger trains were fully/ partially cancelled and one passenger train was detained, causing inconvenience to & large number of passengers.

## Delay in convening DPC meeting for the Departmental Promotion quota for the posts of Divisional (Medical Officers

•287. SHRIMATI AZIZA IMAM: SHRI JAHARLAL. BANER-JEE: SHRIMATI PRATIMA BOSE:

Will the Minister of RAILWAYS be pleased to refer to the answer to Starred Question 153 given in the Rajya Sabha on the 21st November, 1977, and state:

- (a) whether proposals for promotion of Assistant Medical Officers as Divisional Medical Officer by the Departmental Promotion Committee have been finalised;
- (b) if so, whether the date of meeting of the Departmental Promotion Committee has been fixed:
- (c) whether it is a fact that direct recruitment for the posts of Divisional Medical Officers was made through U.P.S.C. last year in accordance with the recruitment rules then in force while the proposal referred to in part (a) above was delayed till the recruit, ment rules were revised; and

(d) if so, what are the reasons therefor?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (d) A state-meat is laid on the Table of the House.

## Statement

Delay in convening D.P.C. meeting for the departmental promotion quota for the posts of Divisional Medical Officers

- (a) and (b) A proposal for convening D.P.C. meeting for promotion of Assistant Divisional Medical Officers as Divisional Medical Officers was sent to Union Public Servico Commission, but after discussion with them it has since been decided that it is not necessary to have a D.P.C. for promotion from Class I Junior Scale to Class I Senior Scale.
- (c) and (d) Yes Sir, as no significant amendment in the Recruitment Rules was contemplated for direct recruitment. But, in the case of promotion to the rank of Divisional Medical Officers, as the Class II post\* of Assistant Medical Officers have been upgraded to Class I posts of Assistant Divisional Medical Officers, it has become necessary to revise th« Recruitment Rules because the status of Assistant Medical Officers has been raised to Class I and the procedure for promotions had to be finalised in consultation with the Union Public Service Commission. This is at an advanced stage of finalisation. Promotions of Assistant Divisional Medical Officers to the grade of Divisional Medical Officers will be finalised shortly.

## Study Group to examine the additional refining capacity

•288. SHRI SANTOSH KUMAR SAHU: Will the Minister of PETRO-